

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 554 OF 20 06

Applicant/s Sudarshan Kumar Respds. V.O.D. Sur

Advocate for Applicant/s Dr. V. B. Bhatnagar Advocate for Respondent/s Dr. Anil Kumar
P. Mehrotra

Notes of the Registry	Orders of the Tribunal	Sheet No./2
<u>MA pending</u>	<u>9-11-09</u>	
MA MA. No. 2842/08 for condone the delay in CA	Hon. Mr. A.K. Chaudhary, J.M. Hon. Mr. D.C. Lakha, A.M.	
	<u>List on 01-1-10.</u>	
MA No. 2843/08 for vacate the interim order dt. 20.5.06.		<u>BOC</u> <u>Sur</u>
MA No. 2844/08 for CA taken on record.	<u>Dt. 04.01.2010</u>	
MA No. 2845/08 for dismiss the OA.	<u>List revised. None present</u> <u>for the applicant.</u>	
Submitted.	<u>Sri Anil Kumar, counsel</u> <u>for respondents is present.</u>	
<u>he</u> <u>07/11/09</u>	<u>It appears that the applicant</u> <u>has lost interest in prosecuting</u> <u>the matter.</u>	
<u>(Sd/-)</u>	<u>OA is accordingly dismissed</u> <u>in default and for want</u> <u>of prosecution.</u>	

Sd/-
AM.

Sd/-
AM.